

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण
CUTTACK BENCH
कटक खंडपीठ

ORDER SHEET OF THE HEARING ON 11th SEPTEMBER, 2023, 10:30 A.M.

CP No. 58/CB/2022

Coram : 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	Sabita Meher -Vs- Beam Diagnostics Pvt. Ltd.
Under Section	241-242

For Petitioner (s)

Mr. Umesh Ch. Sahoo, Adv.

For Respondent (s)

Mr. Somjeet Das, Adv.

ORDER

Ld. Counsel Mr. Umesh Ch. Sahoo appears for the petitioner. Respondent is represented by Ld. Counsel Mr. Somjeet Das. Petitioner counsel seeks 10 days to file rejoinder. Time is granted. At the request of the petitioner counsel, matter adjourned to 18.10.2023.

Sd

Kaushalendra Kumar Singh
Member (Technical)

Sd

P. Mohan Raj
Member (Judicial)